## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/221/2016

NAME OF THE PETITIONER(S)

: S. John Rose

NAME OF THE RESPONDENT(S)

: The Tamil Nadu Mercantile Bank Limited

**UNDER SECTION** 

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

G. S. Shivakuwar

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## ORDER

Mr.T.Sathiyamurthy, Counsel for petitioner present. Mr.G.S.Shivakumar, Counsel representing R1 present and prayed time for filing counter. Since time has already given, one more last and final opportunity is granted for filing the counter. Put up on 13.07.2017

S. Vijayaraghavan) (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)